

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 29/06/2018 (FRIDAY)

| S.No. | File No.  | Case Particulars  | Purpose   |
|-------|---|---|---|
| 1     | 468 (For review of order dated 23/02/2018 File No. 295) | Pramod Babulal Shah and Kishore Nandlal Shah<br>(Review Application)<br><i>De-allocated</i> | For further clarification, if any, or else for Orders |